

HIGH COURT OF SIKKIM

No. 34/Confdl/HCS

Dated: 30.03.2020

CIRCULAR

In view of complete nationwide lockdown for twenty-one days from the midnight of 24th March 2020, it is hereby informed to all concerned that Notification No. 77/HCS dated 18th March 2020, Guidelines to the District Courts bearing reference No. 78/HCS dated 18th March 2020 and Circular No. 33/Confdl/HCS dated 24th March 2020 will continue upto 14th April 2020.

By Order.

REGISTRAR GENERAL